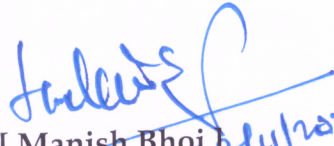


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**

**CONSTITUTION OF KOLKATA BENCHES FROM 02/12/2024 TO 05/12/2024**  
**[ 06/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application ]**

<b>"Patna" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President (KZ) &amp; Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"C" Bench (Hybrid)</b>	<b>Shri Sanjay Garg, Judicial Member &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM) Bench will not function only on 02/12/2024 (Monday)</b>
<b>"A" Bench (Hybrid)</b>	<b>Shri Rajesh Kumar, Accountant Member &amp; Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Patna" Bench)</b>
<b>"SMC" Bench (Hybrid)</b>	<b>Shri Sonjoy Sarma, Judicial Member &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)</b>

- Note : 1. "B" Bench of Kolkata & "Guwahati" Bench will not function this week.**  
**2. "C" Bench of Kolkata will not function on 02/12/2024 (Monday).**  
**3. "A" Bench of Kolkata will start after completion of "Patna" Bench.**  
**4. "SMC" Bench of Kolkata will start after completion of "C" Bench.**

  
[ Manish Bhoi ]  
Assistant Registrar  
ITAT, Kolkata